

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 311**  
189/252/ND/2020

**IN THE MATTER OF:**

M/s. Pralines Exports Private Limited

**.....APPLICANT/PETITIONER**

**Vs**

ROC

**.....RESPONDENT**

**SECTION**

**U/s 252**

**Order delivered on 08.04.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the IT Dept. : Mr. Sanjay Kumar, Ms. Easha and Ms. Hemlata Rawat;  
Standing Counsels

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Learned Counsel appearing for the Appellant seeks and granted two week further time to obtain the certified copies of the petition and upload the same on DMS portal.

List the matter on **03.06.2024**.

Sd/-

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**